

to the Committee.”

1988.

- (ii) “In accordance with the provisions of rule 111 of the Rule of procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Rajghat Samadhi (Amendment) Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 27th April, 1988.”

3. The Repealing and Amending Bill, 1988.
4. The Illegal Migrants (Determination by Tribunals) Bill, 1988.

12.071/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

RAJGHAT SAMADHI (AMENDMENT)
BILL

[English]

As Passed by Rajya Sabha

SECRETARY-GENERAL: Sir, I lay on the Table the Rajghat Samadhi (Amendment) Bill, 1988, as passed by the Rajya Sabha.

- (i) **STATEMENTS showing action taken by Government in recommendations made by the Committee.**

SHRI AMAL DATTA (Diamond Harbour): I beg to lay on the table (Hindi and English (Versions) of the following statements:

12.07 hrs.

ASSENT TO BILLS

[English]

SECRETARY GENERAL: Sir, I lay on the Table copies duly authenticated by the Secretary-General of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 22nd April, 1988:-

1. The Parsi Marriage and Divorce (Amendment) Bill, 1988.
2. The Authorised Translations (Central Laws) Amendment Bill,

- (i) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Two Hundred and Twenty-ninth Report (Seventh Lok Sabha) on Opening of a new Automatic Exchange at Bagh Bazar, Calcutta and Projects for installation of three tele-phone exchanges at Railwaypura, Ahmedabad.
- (ii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Eighteenth Report (Eighth Lok Sabha) on performance of Container Service.
- (iii) Statement showing action taken

[Sh. Amal Datta]

by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Seventieth Report (Eighth Lok Sabha) on Union Excise Duties.

(ii) **Hundred and Thirty-fourth to Hundred and Thirty-eighth Reports**

SHRI AMAL DATTA (Diamond Harbour): I beg to present the following Reports (Hindi and English Versions) of the Public Accounts Committee:

- (1) Hundred and Thirty-fourth Report on Universal Elementary Education in the age group 6-14.
- (2) Hundred and Thirty-sixth Report on Income escaping assessment.
- (3) Hundred and Thirty-fifth Report on Action Taken on 96th Report (Eighth Lok Sabha) on National Project on Biogas Development.
- (4) Hundred and Thirty-seventh Report on Action taken on 78th Report (Eighth Lok Sabha) on Relief and Refunds.
- (5) Hundred and Thirty-eighth Report on Action Taken on 34th Report (Eighth Lok Sabha) on Union Excise Duties—Price not the sole consideration for sale.

12.08 1/2 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Forty-seventh Report and Minutes

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Forty-Seventh Report (Hindi and English Versions) of the Committee on Public Undertakings on Indian Airlines—Fare and Cost aspects and Minutes of the sittings of the Committee relating thereto.

12.09 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

(English)

(i) **Thirty-Seventh and Thirty-eighth Reports**

SHRI RAM RATTAN RAM (Hajipur): I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

- (i) Thirty-seventh Report (Hindi and English Versions) of the Committee on the Ministry of Steel and Mines (Department of Steel)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Steel Authority of India Limited.
- (ii) Thirty-eighth Report (Hindi and English versions) of the Committee on the Ministry of